

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 36(MAH)/2014
CA No.

CORAM:


Present: SHRI M. K. SHRAWAT
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2016 AT 10.30 AM.

NAME OF THE PARTIES: Shri R. Prasanth
V/s.
M/s. UBC Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Adv. Bidan Chandran along with Adv. Aarti Susana i/b. Global Law Office Focus.	Adv. for Petitioner	
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2.	Adv Prachi Munekar- Wazalwar.	Adv for Respondent- No. 1	
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Order

C.P No. 36/397-398/NCLT/MB/MAH/2014

1. Ld. Counsels for the both sides are present.
2. Since the original proceedings has been transferred to CLB New Delhi
Bench, New Delhi as per the direction/ order dated 05.05.2016 and the

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records are expected to be received back shortly, hence after having consultation with the parties matters is adjourned.

3. List this matter on 12th August, 2016 at 2.00 p.m. for hearing.

sd/-

M. K. SHRAWAT
Member (Judicial)

Dated: 12th July, 2016.